

©

കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 } Vol. IX }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ജൂൺ 23 23rd June 2020 1195 മിഥുനം 9 9th Mithunam 1195 1942 ആഷാഢം 2 2nd Ashadha 1942	നമ്പർ } No. } 25
-------------------------	---	---	---------------------

PART IV

Private Advertisements and Miscellaneous Notifications

COCHIN UNIVERSITY OF SCIENCE AND TECHNOLOGY

NOTIFICATION

No. GA&EL.1/18584/2005-Vol.III.

11th May 2020.

In exercise of the powers conferred on it under Sub Section (2) of Section 39 of the Cochin University of Science and Technology Act, 1986 (31 of 1986), the Syndicate at its 671st meeting held on 9-1-2020 has made the following amendments to Cochin University of Science and Technology First Statutes, 1991. His Excellency, the Chancellor has assented to the amendments on 28-3-2020 vide Letter No. GS5-886/2020 dated 17-4-2020.

**Amendments to Statute 16 and 18 of The Cochin University
of Science and Technology First Statutes, 1991
are as follows:**

<i>Statutes</i>	<i>Existing Provision</i>	<i>Amendments</i>
16	Leave : Subject to the modifications hereinafter contained, the provisions relating to various kinds of leave in the UGC regulations 2010 and amendments thereafter shall apply to teachers of the University.	Leave : Subject to the modifications hereinafter contained, the provisions relating to various kinds of leave in the UGC regulations in force or any other regulations issued by the competent authority in force shall apply to teachers of the University.
18	Head of the Department : The Syndicate shall nominate a teacher not below the rank of an Associate Professor with Ph.D or an equivalent post as prescribed by the UGC Regulations or Regulations of any Apex Authority specified for the purpose as Head of the Department according to seniority, on a rotational basis for a period of three years. It shall, however, be open to the teacher who has been nominated as the Head of the department to make a request that he/she shall be relieved of such a responsibility of academic reasons. In such a case the next eligible teacher will be nominated as the Head of the Department. All the members of the teaching staff shall work under the directions of the Head of the Department. In the case of Departments which have no professor or Reader or equivalent posts prescribed by the UGC Regulations or regulations issued by any other competent authority the Syndicate shall nominate an Associate Professor or equivalent post prescribed by the UGC Regulations 2010 (Clause 4.3.0) or by the regulations issued by any other competent authority specified for the purpose. According to seniority on a rotational basis as Head of the Department in charge till another Professor assumes charge or an Associate Professor is promoted under Career Advancement Scheme of UGC/AICTE and the other teachers shall work under the directions of the Head of the Department.	Head of the Department : The Syndicate shall nominate teacher not below the rank of an Associate Professor with Ph.D or an equivalent post as prescribed by the UGC Regulations or Regulations of any Apex Authority specified for the purpose as Head of the Department according to seniority, on a rotational basis for a period of three years. It shall, however, be open to the teacher who has been nominated as the Head of the department to make a request that he/she shall be relieved of such a responsibility for academic reasons. In such a case the next eligible teacher will be nominated as the Head of the Department. All the members of the teaching staff shall work under the directions of the Head of the Department. In the case of Departments which have no Professor or Associate Professor or equivalent posts prescribed by the UGC Regulations or Regulations issued by any other competent authority, the Syndicate shall nominate an Assistant Professor or equivalent post prescribed by the UGC Regulations or by the Regulations issued by any other competent authority specified for the purpose according to seniority on a rotational basis as Head of the Department in-charge till another Professor assumes charge or an Associate Professor is promoted under Career Advancement Scheme of UGC/AICTE and the other teachers shall work under the directions of the Head of the Department.

The amendments are effective from 28-3-2020, the date on which the Hon'ble Chancellor gave his assent, as required under Sub Section (5) of Section 39 of the said Act.

To

1. The Principal Secretary to Governor, Kerala Raj Bhavan, Thiruvananthapuram—695 099
2. The Principal Secretary to Government, Higher Education (B) Department, Government Secretariat, Thiruvananthapuram—695 001
3. The Joint Director, Kerala State Audit Department, CUSAT
4. The Finance Officer/The Controller of Examinations/Planning & Development Officer
5. All Joint Registrars/Deputy Registrars/Assistant Registrars
6. All Heads of Departments/ Schools/Colleges/Centres/Sections.
7. The Director, PR&P/IRAA/CIRM—(with a request to publish the Notification in the University Website)
8. PS to Vice-Chancellor/PS to Pro-Vice-Chancellor/PA to Registrar/ PA to Finance Officer/PA to Controller of Examinations.
9. The Section Officer, Conference Section (to take note of the issuance of the Notification based on Syndicate agenda item No. 671.78).
10. Admn.D & F/Finance/IA&I/Audit/Cash/Legal Affairs—Sections.
11. Day File/Stock File/File Copy.

ഭക്ഷ്യസുരക്ഷാ വകുപ്പ്

ദർഘാസ് പരസ്യം

നമ്പർ 1654/2020.

2020 ജൂൺ 3.

കേരള ഗവർണ്ണർക്കുവേണ്ടി കോട്ടയം ജില്ലാ ഭക്ഷ്യസുരക്ഷാ അസിസ്റ്റന്റ് കമ്മീഷണർ താഴെ പറയുന്ന വാഹനം 2020-21 വർഷത്തേക്ക് (2021 മാർച്ച് 31 വരെ) കരാർ അടിസ്ഥാനത്തിൽ ഡ്രൈവർ ഉൾപ്പെടെ വിട്ടു നൽകുന്നതിനായി വാഹന ഉടമകളിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—01/2020-21/എ.സി.എഫ്.എസ്., കോട്ടയം.

വാഹനത്തിന്റെ പേരും അടങ്കൽ തുകയും—മഹീന്ദ്ര ബൊലേറോ/Xylo, Ertiga തുല്യ സിറ്റിങ് ക്ലാസിറ്റിയുള്ള എയർ കണ്ടീഷൻഡ് വാഹനം പ്രതിമാസം 35,000-40,000 ജി.എസ്.റ്റി. ഉൾപ്പെടെ.

നിരതദ്രവ്യം—₹ 4,000.

ദർഘാസ് ഫോറത്തിന്റെ വില—₹ 720+18% ജി.എസ്.റ്റി.

പ്രവൃത്തിയുടെ കാലാവധി/കരാർ കാലാവധി— 2020-21 സാമ്പത്തിക വർഷം.

ദർഘാസ് ഫോറം വിൽക്കുന്ന തീയതി—24-6-2020 മുതൽ 26-6-2020 ഉച്ചയ്ക്ക് 12.30 മണിവരെ.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതി— 27-6-2020 ഉച്ചയ്ക്ക് 2 മണിവരെ.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും— 29-6-2020 വൈകുന്നേരം 3 മണി.

ദർഘാസ് സംബന്ധിച്ചുള്ള ഭക്ഷ്യസുരക്ഷാ വകുപ്പിന്റെ എല്ലാ വ്യവസ്ഥകളും ഇതിനു ബാധകമാണ്. കാരണം കൂടാതെ ദർഘാസ് റദ്ദ് ചെയ്യുന്നതിനോ മാറ്റി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്. മേൽ പ്രസ്താവിച്ച വാഹന കരാറിനെ സംബന്ധിച്ചുള്ള കൂടുതൽ വിവരങ്ങൾക്ക് കോട്ടയം ജില്ലാ ഭക്ഷ്യസുരക്ഷാ അസിസ്റ്റന്റ് കമ്മീഷണറുടെ കാര്യാലയവുമായി ബന്ധപ്പെടേണ്ടതാണ്.

ഭക്ഷ്യസുരക്ഷാ വകുപ്പ് അസിസ്റ്റന്റ് കമ്മീഷണറുടെ കാര്യാലയം, കോട്ടയം.

(ഒപ്പ്)
ഭക്ഷ്യസുരക്ഷാ അസിസ്റ്റന്റ് കമ്മീഷണർ.